

by universities and other higher institutions of equal standard in India,

(c) The academic degree "Doctor of Science" (Doktor der Wissenschaften Promotion B) awarded by universities and other higher institutions of equal standard in the German Democratic Republic is recognised as equivalent to degree of 'Doctor of Science' awarded by universities and other higher institutions of equal standard in India.

H DEGREES/DIPLOMAS IN THE FIELD OF MEDICINE FROM SOCIALIST COUNTRIES RECOGNISED BY THE GOVERNMENT OF INDIA AS MENTIONED IN PART II OF THE THIRD SCHEDULE TO THE INDIAN MEDICAL COUNCIL ACT, 1956.

1. M. D. (Berlin).

2. M. D. (Royal Hungarian University of Sciences of Peter Pazmany, Budapest, Hungary).

3. General Physician, (Patric Lumumba Friendship University, Moscow).

4. M. D. (Leipzig).

5. Candidate of Medical Science (USSR) in Medicine awarded by the Institute of Therapy of the Academy of Medical Sciences of USSR.

6. Candidate of Science (Doctor of Philosophy) in Medicine-Branch Plastic Surgery (Hungary) awarded by Hungarian Academy of Medical Sciences, Budapest.

7. General Physician (Moscow Medical Institute, first and second, Moscow).

N.B. The above foreign Medical qualifications are recognised when held by Indian Nationals only provided they have completed the requirements of practical training etc.

11.48 hrs.

PAPERS LAID ON THE TABLE

GUJARAT EDUCATION CESS (AMENDMENT) ACT, 1976

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): I beg to lay on the Table a copy of the Gujarat Education Cess (Amendment) Act, 1976 (Hindi and English versions) (President's Act, No. 9 of 1976), published in Gazette of India dated the 31st March, 1976, under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1976 together with an explanatory memorandum. [placed in Library. See No. LT-10756/76].

ANNUAL REPORT OF HIMACHAL PRADESH AGRO-INDUSTRIES CORPORATION LTD, SIMLA FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Himachal Pradesh Agro-Industries Corporation Limited, Simla, for the year 1974-75 along with the Audited Accounts under sub-section (1) of section 619A of the Companies Act, 1956 [Placed in Library See No. LT-10757/76].

CERTIFIED ACCOUNTS OF I.I.T., KHARAGPUR FOR 1973-74

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table a copy of the Certified Accounts (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 1973-74 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961. [Placed in Library. See No. LT-10758/76].